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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 24.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.152/9/HDB/2020
NAME OF THE COMPANY	Noel Pharma (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Temple Packaging Pvt Ltd
NAME OF THE RESPONDENT(S)	Noel Pharma (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference.
2. Mr. M. Chaitanya Krishna, counsel for the Petitioner appeared through video conference. He stated that notice sent to the Respondent is unserved.
3. Counsel for the Petitioner is directed to issue another notice to the Respondent for their appearance and for making submissions and file proof of service in the Registry through email. Put up the matter on 16.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS